

(c) by when the policy will come into effect?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA): (a) to (c) Yes, Sir. The Government is considering to have a National Policy for Micro, Small and Medium Enterprises (MSMEs). Details of the same are yet to be finalised.

**Assessment of the Prime Minister's Rojgar Guarantee Yojana in
Madhya Pradesh**

†2903. DR. VIJAYLAXMI SADHO: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has made any assessment of the Prime Minister's Rojgar Guarantee Yojana being implemented by the Ministry;

(b) if so, the details regarding the number of youths in Madhya Pradesh who have been provided with jobs during last three years, year-wise and district-wise;

(c) the criteria and the selection process being followed under this scheme at present; and

(d) whether Government is satisfied with the results achieved so far?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA): (a) Government in the Ministry of MSME has not been implementing Prime Minister's Rojgar Guarantee Yojana. However, Government in the Ministry of MSME was implementing Prime Minister's Rozgar Yojana (PMRY) which was discontinued with effect from 2008-09 and a new credit-linked subsidy scheme named Prime Minister's Employment Generation Programme (PMEGP) is being implemented since 2008-09 through Banks with Khadi and Village Industries Commission (KVIC) as nodal agency at the national level for generating employment in the Country by setting up of micro-enterprises in the non-farm sector. KVIC has conducted evaluation study of PMEGP through an independent agency which has highlighted the successful implementation of the scheme and has recommended for continuation of the scheme in the 12th Plan.

(b) Details of District-wise number of projects assisted and estimated employment generated under PMEGP during last three years in Madhya Pradesh are given in Statement (*See below*).

(c) Under PMEGP, project proposals are invited from potential beneficiaries at district level through press, advertisement, radio and other multi-media by the

†Original notice of the question was received in Hindi.

implementing agencies of PMEGP *i.e.* KVIC, KVIBs and DICs at periodical intervals depending on the target allotted to that particular district. Individual project proposals are screened by District Level Task Force Committees (DLTFCs) headed by District Magistrate/Collector on the basis of experience, technical qualification, skill, viability of the project etc., and are recommended to Banks for sanction.

(d) PMEGP has been implemented since last 5 years successfully. The 100% Physical Verification of PMEGP units conducted for units sanctioned in 2008-09 and 2009-10 revealed that 81% of units are working. The response from banks and the unemployed youth is very encouraging. Since inception under PMEGP, a total of 2.73 lakh micro enterprises have been assisted with a margin money subsidy of ₹ 5223.87 crore providing employment to an estimated 24.06 lakh persons till June 2014.

Statement

District-wise number of projects assisted and estimated employment generated under PMEGP in Madhya Pradesh

Sl. No.	District	2011-12		2012-13		2013-14	
		Projects	Empl.	Projects	Empl.	Projects	Empl.
1	2	3	4	5	6	7	8
1.	Alirajpur	43	299	68	547	55	414
2.	Anuppur	20	124	27	233	7	55
3.	Ashok Nagar	24	215	20	202	7	64
4.	Badwani	18	106	32	235	32	266
5.	Balaghat	53	579	77	955	51	470
6.	Betul	64	449	97	704	76	544
7.	Bhind	19	154	36	276	34	253
8.	Bhopal	85	577	104	646	86	671
9.	Burhanpur	16	143	19	254	16	124
10.	Chhatarpur	24	208	54	518	25	197
11.	Chhindwada	64	491	164	1441	110	831
12.	Damoh	20	132	26	155	36	271
13.	Datia	14	109	36	487	15	144
14.	Dewas	27	270	20	201	32	245

1	2	3	4	5	6	7	8
15.	Dhar	75	665	127	1315	68	498
16.	Dindori	22	108	38	151	26	222
17.	Guna	21	161	36	285	26	216
18.	Gwalior	63	616	151	1613	103	891
19.	Harda	18	102	43	273	45	290
20.	Hoshangabad	56	339	75	505	81	606
21.	Indore	93	1070	173	1916	133	1279
22.	Jabalpur	80	1037	93	1096	90	816
23.	Jhabua	36	285	92	638	93	602
24.	Katani	21	239	24	288	30	239
25.	Khandwa	39	294	41	326	31	222
26.	Khargon	39	451	70	873	50	401
27.	Mandsour	14	176	49	386	47	369
28.	Mandla	54	196	52	368	81	603
29.	Morena	34	233	70	685	38	287
30.	Narsinghpur	138	1012	198	1549	142	1098
31.	Neemuch	18	69	37	257	45	337
32.	Panna	14	92	20	144	18	118
33.	Raisen	31	344	40	261	45	377
34.	Rajgarh	52	454	81	664	46	359
35.	Ratlam	26	258	38	329	43	349
36.	Reewa	68	535	117	929	51	424
37.	Sagar	57	534	87	1084	61	507
38.	Satna	20	249	25	375	13	98
39.	Sehore	43	320	60	437	71	513
40.	Seoni	52	639	79	921	40	303
41.	Shahadol	30	411	45	423	24	199

1	2	3	4	5	6	7	8
42.	Shajapur	27	197	36	290	27	158
43.	Shivpuri	25	199	38	256	44	333
44.	Shyampur	10	37	24	102	13	98
45.	Sidhi	8	55	21	158	11	87
46.	Singroli	3	27	18	235	7	50
47.	Tikamgarh	20	167	48	342	38	297
48.	Ujjain	79	467	188	1094	128	1079
49.	Umaria	15	75	32	202	18	143
50.	Vidisha	44	218	55	201	53	425
TOTAL		1936	16186	3201	27824	2462	19442

Utilization of fund spent on MSME in Karnataka

2904. SHRI BASAWARAJ PATIL: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of amount spent on small and medium enterprises in Karnataka by Central and State Governments, year and district-wise; and

(b) the names of the districts not utilizing the fund fully and how Government is working on this to reach the target ?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA): (a) Ministry of Micro, Small and Medium Enterprises (MSME) is implementing only Central Sector Plan schemes wherein funds are allocated scheme-wise covering entire country including Karnataka. The details of funds allocated and utilized under various major central sector plan schemes/programmes covering Karnataka state, during last three years and current year are given in Statement (*See below*). Funds are not allocated state-wise and/ or district-wise under such schemes.

(b) Do not arise.